

I. Accounts (2010-11) of Nalanda University and related papers.**II. Report and Accounts (2011-12) of ICCR, New Delhi and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI E. AHAMED): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Annual Accounts of the Nalanda University for the year 2010-11, under sub-section (4) of Section 32 of the Nalanda University Act, 2010, and the Audit Report thereon. [Placed in Library. *See* No. L.T. 8147/15/12]
- II. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report of the Indian Council for Cultural Relations (ICCR), New Delhi, for the year 2011-12.
 - (b) Annual Accounts of the Indian Council for Cultural Relations (ICCR), New Delhi, for the year 2011-12, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Council [Placed in Library. *See* No. L.T. 8123/15/12]

Reports and Accounts (2011-12) of various Commissions, Corporations, Institutes, Centres, Laboratories, Societies and Boards and related papers.

SHRI V. NARAYANASAMY: Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under clause (1) of Article 323 of the Constitution:—
 - (i) Sixty-second Annual Report of the Union Public Service Commission, New Delhi, for the year 2011-12.
 - (ii) Memorandum explaining reasons for non-acceptance of the advice of the Union Public Service Commission in respect of cases referred to in Chapter 10 of the Sixty-second Annual Report of the Union Public Service Commission, for the year 2011-12. [Placed in Library. *See* No. L.T. 8130/15/12]
- II. A copy (in English and Hindi) of the Annual Report of the Central Information Commission (CIC), New Delhi, for the year 2011-12, under

sub-section (4) of Section 25 of the Right to Information Act, 2005.
[Placed in Library. See No. L.T. 8129/15/12]

III. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—

- (i) (a) Twenty-fifth Annual Report and Accounts of the Nuclear Power Corporation of India Limited, Mumbai, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 8124/15/12]
- (ii) (a) Ninth Annual Report and Accounts of the Bharatiya Nabhikiya Vidyut Nigam Limited, Mumbai, for the year 2011 - 12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 8125/15/12]
- (iii) (a) Annual Report and Accounts of the Antrix Corporation Limited (ACL), Bangalore, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 8126/15/12]

IV. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Tata Memorial Centre, Mumbai, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre. [Placed in Library. See No. L.T. 8128/15/12]
- (ii) (a) Annual Report and Accounts of the Institute of Mathematical Sciences, Chennai, for the year 2011-12, together with the Auditor's Report on the Accounts.

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- (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 8127/15/12]
- (iii) (a) Annual Report and Accounts of the Civil Services Officers' Institute (CSOI), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 8135/15/12]
- (iv) (a) Annual Report and Accounts of the Grih Kalyan Kendra Kendra (GKK), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 8136/15/12]
- (v) (a) Annual Report and Accounts of the Kendriya Bhandar, New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organisation. [Placed in Library. *See* No. L.T. 8134/15/12]
- (vi) (a) Annual Report and Accounts of the Indian Institute of Space Science and Technology, (IIST), Thiruvananthapuram, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 8131/15/12]
- (vii) (a) Annual Report and Accounts of the National Atmospheric Research Laboratory (NARL), Gadanki, Andhra Pradesh, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 8137/15/12]
- (viii) (a) Annual Report and Accounts of the Physical Research Laboratory (PRL), Ahmedabad, for the year 2011-12, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 8138/15/12]
- (ix) (a) Annual Report and Accounts of the North Eastern Space Applications Centre (NE-SAC), Umiam, Meghalaya, for the year 2011-12, together with the Auditor's Report on the Accounts
- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 8132/15/12]
- (x) (a) Annual Report and Accounts of the Semi-Conductor Laboratory (SCL), SAS Nagar, Chandigarh, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 8133/15/12]
- (xi) (a) Annual Report and Accounts of the Atomic Energy Education Society, Mumbai, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society. [Placed in Library. *See* No. L.T. 8145/15/12]
- (xii) (a) Annual Report and Accounts of the Harish Chandra Research Institute (HRI), Allahabad, Uttar Pradesh, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 8143/15/12]
- (xiii) (a) Annual Report and Accounts of the Institute for Plasma Research (IPR), Gandhinagar, Gujarat, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 8144/15/12]
- (xiv) (a) Annual Report and Accounts of the Saha Institute of Nuclear Physics, Kolkata, for the year 2011-12, together with the Auditor's Report on the Accounts.

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- (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 8142/15/12]
- (xv) (a) Annual Report and Accounts of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 8140/15/12]
- (xvi) (a) Annual Report and Accounts of the Civil Services Society, New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 8141/15/12]

I Notification of Ministry of Commerce and Industry

II Reports and Accounts (2009-10, 2011-12) of various Companies, Organisations, Authorities, Institutes and Councils and related papers.

SHRIMATI D. PURANDESWARI: Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Commerce and Industry Notification No. G.S.R. 682 (E), dated the 12th September, 2012, publishing corrigendum to Notification No. G.S.R. 381 (E), dated the 24th May, 2012. [Placed in Library. *See* No. L.T. 8025/15/12]
- II. 1. A copy each (in English and Hindi) of the following papers, under sub-section (1) of the Section 619A of the Companies Act, 1956:—
 - (i) (a) Annual Report and Accounts of the PEC Limited, New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. *See* No. L.T. 8024/15/12]
 - (ii) (a) Thirty-fifth Annual Report and Accounts of the India